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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CONT.CAS(C) 107/2020, CM APPL. 5117/2020, CM APPL.
5118/2020 & CM APPL. 5119/2020
NAMITA KAPOOR Petitioner
Through Mr. Alok Sinha, Adv.

versus

DEEPAK AGNIHOTRI & ANR Through

..... Respondents

CORAM: HON'BLE MR. JUSTICE A. K. CHAWLA <u>O R D E R</u> 07.02.2020

CM APPL. 5118/2020 (Exemption)

Allowed, subject to just exceptions.

CM APPL. 5119/2020 (delay in refiling)

Delay in refiling is condoned.

Application stands disposed of.

CONT.CAS(C) 107/2020 & CM APPL. 5117/2020 (delay in filing)

Issue notice on PF for 03.09.2020.

A. K. CHAWLA, J

FEBRUARY 07, 2020 acm

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